

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1212  
ANSWERED ON:03.03.2011  
IMPORT OF FERTILIZERS  
Shantha J.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) Whether the Government is aware of the poor quality of fertilizers being imported in the country; and  
(b) If so, the steps taken by the Government to avoid the import of poor quality fertilizers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) : In order to ensure availability of good quality of fertilizers to the farmers, the Government has promulgated the Fertilizer (Control) Order (FCO), 1985. The specifications of various fertilizers have been specified under FCO, 1985. The imported fertilizers have to conform to the specifications laid down in the FCO, 1985. The details of imported fertilizer ships inspected and the samples found non-standard during the last three years are as under: -

Year	No. of Ships/containers inspected	No. of Ships/ containers in which samples found Non-standard
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2008-09	1019	7
2009-10	1008	2
2010-11 (till date)	1173	3

The Fertilizer Inspectors of Central Fertilizer Quality Control and Training Institute (CFQC&TI) Faridabad and the Regional Fertilizer Quality Control laboratories at Mumbai, Kalyani and Chennai regularly inspect and collect fertilizer samples for quality check from all the fertilizer vessels discharging at Indian ports. The subsidy on imported fertilizers is paid only if these fertilizers conform to quality specifications as per FCO.